

DIVISION BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/574(KB)2017  
IA(I.B.C)/65(KB)2024, IA(I.B.C)/1665(KB)2022,  
IA(I.B.C)/388(KB)2022, IA(I.B.C)/1071(KB)2021,  
IA(I.B.C)/1234(KB)2019, IA(I.B.C)/273(KB)2020,  
IA(I.B.C)/1346(KB)2019, IA(I.B.C)/1483(KB)2019,  
IA(I.B.C)/1381(KB)2020, IA(I.B.C)/1304(KB)2020,  
IA(I.B.C)/933(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>BANK OF MAHARASHTRA VS VISA POWER LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Amar Vivek, Adv. ] For the Liquidator  
Mr. Arun Kumar Gupta, CA ]  
Ms. Wasim Rony, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **3<sup>rd</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**